

channelled through a few private sector monopolists, if so, details thereabout for the method, manner and mechanism for import, distribution inside India and the Pricing Policy; and

(b) whether Art Silk Industry of Amritsar and other areas have to close down about three-fourths of looms due to exorbitant prices charged by the monopoly houses raising the prices of yarn at will at any time, if so, Government reaction thereto and steps to help Art Silk Industry to work at full capacity?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) The import of Rayon-grade pulp is allowed on OGL basis to actual users (Industrials). There is no price or distribution-control on this item.

(b) Government have not received any report about closure of art silk looms in Amritsar or other areas on account of high prices of yarn. Users of art silk yarn are free to meet their requirements of such yarn through imports permitted-on OGL basis, in case of any difficulty in domestic availability.

Extention of Service in Public Corporations

3688. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether following the precedent recently set up in the Railway Board not to give any extension or service to retired Officers Government propose to consider the desirability of issuing similar orders on the side of Public Corporations also like Air-India, which are already plagued with poor management employee relations, not to give any such extensions of service to the Officers of the rank of Director and above;

(b) if so, whether he will lay on the Table a copy of such orders issued by him; and

(c) if not the reactions therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) and (b). Comprehensive instructions on the subject of extension of service to senior officers which were issued by the Bureau of Public Enterprises vide its O.M. dated 27-10-1978 envisage that ordinarily no proposal for extension of service/re-employment beyond the age of superannuation should be considered by the Appointing Authorities, except where the other officers are not ripe enough to take over the job; or where the retiring officer is of outstanding merit; or where it is cessor had been taken well in advance, but the selection could not be finalised for justifiable reasons. These instructions cover all cases of extensions in service in posts appointment to which are made either by the Government or the Public Enterprises themselves.

(c) Does not arise.

Closure of Buckingham and Carnatic Mill in Tamil Nadu

3689. SHRI K. MALLANNA:
SHRI ERA ANBARASU:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Buckingham and Carnatic Mill in Madras, the largest textile mill in the country, is going to be closed down from January, 1981;

(b) if so, the reasons thereof; and

(c) whether Government will consider taking over this textile mill as a sick unit?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The continued non-viable operations of the unit arising out of factors, such as, excess employment of manpower and low levels of production and productivity has led the management to serve a notice of closure under the

Industrial Disputes Act. There is currently no proposal to take over this textile mill as a sick unit. The Central Government has held discussions with the management, State Government and the financial institutions with a view to impressing upon them the need for finding a long-term solution to the problems facing the unit through necessary dialogues between the management and the labour.

Organising Exhibitions of other Countries

3690. SHRI P. RAJAGOPAL NAIDU: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are organising exhibitions of other countries in this country this year; and

(b) if so, of which countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHUSHEED ALAM KHAN): (a) and (b). Government have no plans to organise exhibitions of other countries in India this year. However, approvals were given to the High Commission of New Zealand, Embassy of the Hungarian People's Republic and Trade Representation of U.S.S.R. for holding a photographic exhibition, a demonstration of computer units and exhibition and demonstration of latest Soviet mini-computer system, respectively, during 1980-81.

Financial assistance to Foreign countries

3691. SHRI P. RAJAGOPAL NAIDU: Will the Minister of FINANCE be pleased to state:

(a) The names of other countries to which India is giving financial assistance; and

(b) whether there are any conditions in giving the assistance?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a)

A list indicating the names of the countries to which India is giving financial assistance including technical assistance during the current financial year is attached.

(b) Apart from normal terms attaching to financial assistance, we do not attach any special conditions.

Names of countries to which India is giving Financial Assistance:

1. Afghanistan
2. Algeria
3. Angola
4. Bangladesh
5. Bhutan
6. Burma
7. Botswana
8. Comores
9. Cape Verde Islands
10. Camercon
11. Ethiopia
12. Egypt
13. Fiji
14. Ghana
15. Guyana
16. Guinea
17. Indonesia.
18. Ivory Coast
19. Jamaica
20. Kenya
21. Kampuchea
22. Laos
23. Lesotho
24. Liberia
25. Mongolia
26. Mauritius
27. Morocco
28. Mozambique
29. Mali
30. Malawi
31. Malagache
32. Maldives
33. Malta
34. Malaysia